

**IN THE HIGH COURT OF ORISSA,**  
**CUTTACK**

Realisation of Court Fees received towards  
NOT READY Certified Copy Applications

**Date : 13.12.2021**

SL No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Type	Reject Status
1	B.P.MISHRA	56398/2021	13.12.2021	CONTC/7275/2021	10	C	
2	S.C.PANI	56406/2021	13.12.2021	WP (C) /38854/2021	10	C	
3	P K LENKA	56408/2021	13.12.2021	RSA/150/2005	5	U	
4	S.C.PANI	56409/2021	13.12.2021	WP (C) /38853/2021	10	C	
5	N.K.ROUT	56428/2021	13.12.2021	ABLAPL/17846/2019	10	C	
6	GYANENDRA CHANDRA SWAIN	56430/2021	13.12.2021	CRLREV/301/2021	10	C	
7	ASHOK KUMAR RANA	56437/2021	13.12.2021	CRLREV/844/2004	1	O	
8	P.K.SWAIN	56447/2021	13.12.2021	WP (C) /38664/2021	10	C	
9	G.P. JENA	56451/2021	13.12.2021	WP (C) /18015/2021	10	C	
10	LOKANATH SAHOO	56452/2021	13.12.2021	WP (C) /16472/2019	5	U	
11	LOKANATH SAHOO	56453/2021	13.12.2021	OJC/11858/2001	5	U	
12	R.K.SAHU	56456/2021	13.12.2021	WP (C) /29221/2021	10	C	
13	M.R.ROUTRAY	56463/2021	13.12.2021	WP (C) /31194/2021	10	C	
14	A.K.PARIDA	56475/2021	13.12.2021	WP (C) /29221/2021	10	C	
15	SARAT DASH	56483/2021	13.12.2021	WP (C) /38784/2021	10	C	
16	KUNJABIHARI PAL	56487/2021	13.12.2021	RSA/380/2003	10	U	
17	M.R.ROUTRAY	56498/2021	13.12.2021	WP (C) /29099/2021	10	C	

18	B.MANASINGH	56503/2021	13.12.2021	WP (C) /28089/2021	10	C	
19	K.K.NATH	56505/2021	13.12.2021	TRPCRL/93/2021	10	C	
20	B.MANASINGH	56508/2021	13.12.2021	CONTC/7268/2021	10	C	
21	T.K.MISHRA	56526/2021	13.12.2021	CRLMP/2234/2021	10	C	
22	P. SAI SHAKTI PATRA	56535/2021	13.12.2021	WP (C) /13045/2005	5	U	
23	SUSMITA PATTNAIK	56544/2021	13.12.2021	CRLMC/1749/2021	10	C	
24	S. K. SAHOO	56555/2021	13.12.2021	WP (C) /38426/2021	10	C	
25	BIKRAM BEHERA	56556/2021	13.12.2021	CONTC/7242/2021	10	C	
26	J.R.KAR	56565/2021	13.12.2021	CONTC/7224/2021	10	C	
27	P.K.NAYAK	56570/2021	13.12.2021	CRLMC/2522/2021	10	C	
28	B.K. PANDA	56579/2021	13.12.2021	STREV/37/2021	5	U	
29	B.K.ROUTRAY	56591/2021	13.12.2021	ABLAPL/19339/2019	10	C	
30	A.K.MOHANTY	56594/2021	13.12.2021	BLAPL/8289/2021	10	C	
31	P K BARIK	56596/2021	13.12.2021	RPFAM/75/2015	5	U	
32	M R SAHOO	56599/2021	13.12.2021	CONTC (CPC) /518/2021	5	U	
33	M R SAHOO	56602/2021	13.12.2021	CONTC (CPC) /517/2021	5	U	
34	M R SAHOO	56604/2021	13.12.2021	CONTC (CPC) /281/2003	5	U	
35	M R SAHOO	56607/2021	13.12.2021	CONTC (CPC) /280/2003	5	U	
36	B P SWAIN	56609/2021	13.12.2021	CRLMC/3060/2019	5	U	
37	PRAVAT BEHERA	56612/2021	13.12.2021	CONTC/6583/2021	5	U	
38	P BEHERA	56613/2021	13.12.2021	CONTC/6588/2021	5	U	
39	R. DAS	56614/2021	13.12.2021	OJC/6696/1998	1	O	
40	S PANDA	56616/2021	13.12.2021	OJC/979/1974	5	U	

41	KABITA PATRA	56618/2021	13.12.2021	CRLMC/983/2020	5	U	
42	KABITA PATRA	56619/2021	13.12.2021	CRLMC/493/2020	5	U	
43	S.K.SAHOO	56625/2021	13.12.2021	CONTC (CPC) /434/2016	10	C	
44	A MISHRA	56628/2021	13.12.2021	CONTC (CP) /220/2013	5	U	
45	P. K. MOHANTY	56629/2021	13.12.2021	OJC/3083/1990	5	U	
46	A K ROUT	56630/2021	13.12.2021	RSA/174/2005	5	U	
47	P K MISHRA	56631/2021	13.12.2021	CMP/1240/2019	10	U	
48	P. SWIN	56632/2021	13.12.2021	BLAPL/8762/2021	5	U	
49	P. LENKA	56633/2021	13.12.2021	WP (C) /33850/2021	5	U	
50	P. LENKA	56634/2021	13.12.2021	WP (C) /33851/2021	5	U	
51	M.D.BISWAL	56635/2021	13.12.2021	WP (C) /10677/2003	1	O	
52	S.K.BEHERA	56636/2021	13.12.2021	SA/298/1989	10	C	
53	S.K.BEHERA	56637/2021	13.12.2021	SA/298/1989	1	O	
54	S.K.BEHERA	56638/2021	13.12.2021	CMP/886/2016	1	O	
55	S.K.BEHERA	56639/2021	13.12.2021	WA/401/2011	1	O	
56	S.K.BEHERA	56640/2021	13.12.2021	WA/405/2011	1	O	
57	S.K.BEHERA	56641/2021	13.12.2021	WA/406/2011	1	O	
58	S.K.BEHERA	56642/2021	13.12.2021	WA/412/2011	1	O	
59	S.K.BEHERA	56643/2021	13.12.2021	WA/458/2011	1	O	
60	S.K.BEHERA	56644/2021	13.12.2021	WA/462/2011	1	O	
61	S.K.BEHERA	56645/2021	13.12.2021	WA/463/2011	1	O	
62	S.K.BEHERA	56646/2021	13.12.2021	WA/464/2011	1	O	
63	S.K.BEHERA	56647/2021	13.12.2021	WA/441/2011	10	C	
64	S.K.BEHERA	56648/2021	13.12.2021	FAO/127/2021	1	O	

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65	S.K.BEHERA	56649/2021	13.12.2021	ARBA/6/2021	1	O	
66	S.K.BEHERA	56650/2021	13.12.2021	WA/306/2017	1	O	
67	S.K.BEHERA	56651/2021	13.12.2021	WA/274/2017	1	O	
68	S.K.BEHERA	56652/2021	13.12.2021	WA/275/2017	1	O	
69	S.K.BEHERA	56653/2021	13.12.2021	WA/63/2012	1	O	
70	S.K.BEHERA	56654/2021	13.12.2021	WA/389/2019	1	O	
71	S.K.BEHERA	56655/2021	13.12.2021	LAA/46/2004	1	O	
72	J. SAHOO	56656/2021	13.12.2021	WP (C) /12838/2015	5	U	
73	S.K.BEHERA	56657/2021	13.12.2021	WA/569/2021	1	O	
74	S.K.BEHERA	56659/2021	13.12.2021	FAO/366/2020	1	O	
75	S.K.BEHERA	56662/2021	13.12.2021	WA/888/2021	1	O	
76	S.K.BEHERA	56664/2021	13.12.2021	WA/889/2021	1	O	
77	S.K.BEHERA	56665/2021	13.12.2021	FAO/725/2020	1	O	
78	M. R. DASH	56666/2021	13.12.2021	BLAPL/5887/2021	10	C	
79	LAXMIDHAR MOHANTY	56668/2021	13.12.2021	BLAPL/4384/2021	10	C	
80	S.K.BEHERA	56672/2021	13.12.2021	RSA/365/2013	1	O	
81	S.K.BEHERA	56673/2021	13.12.2021	MACA/881/2019	1	O	
82	S.K.BEHERA	56674/2021	13.12.2021	RVWPET/153/2021	1	O	
83	S.K.BEHERA	56675/2021	13.12.2021	WA/586/2019	1	O	
84	S.K.BEHERA	56676/2021	13.12.2021	AHO/19/1988	1	O	
85	S.K.	56677/2021	13.12.2021	WA/712/2021	10	C	
86	S.K.BEHERA	56678/2021	13.12.2021	WA/712/2021	1	O	
87	S.K.BEHERA	56679/2021	13.12.2021	RSA/372/2009	1	O	

88	S.K.BEHERA	56680/202 1	13.12.2021	WA/230/2016	1	O	
89	S.K.BEHERA	56681/202 1	13.12.2021	WA/231/2016	1	O	
90	S.K.BEHERA	56682/202 1	13.12.2021	WA/235/2016	1	O	
91	S.K.BEHERA	56683/202 1	13.12.2021	WA/38/2021	1	O	
92	S.K.BEHERA	56684/202 1	13.12.2021	WA/395/2021	1	O	
93	S.K.BEHERA	56685/202 1	13.12.2021	RSA/314/2013	1	O	
94	S.K.BEHERA	56686/202 1	13.12.2021	RSA/24/2014	1	O	
95	S.K.BEHERA	56688/202 1	13.12.2021	WA/627/2019	1	O	
96	S.K.BEHERA	56689/202 1	13.12.2021	WA/2/2020	1	O	
97	S.K.BEHERA	56690/202 1	13.12.2021	RSA/223/2008	1	O	
98	S.K.BEHERA	56691/202 1	13.12.2021	WA/235/2016	1	O	
99	S.K.BEHERA	56692/202 1	13.12.2021	EC/2/1997	1	O	
100	T PATRA	56693/202 1	13.12.2021	WA/322/2019	5	U	
101	S K BISWAL	56694/202 1	13.12.2021	OJC/2915/1996	5	U	
102	U CHHOTARAY	56695/202 1	13.12.2021	WPC (TAC) /36/2008	5	U	
103	N C PATI	56696/202 1	13.12.2021	FA/122/1982	5	U	
104	TOPHAN PRADHAN	56697/202 1	13.12.2021	WPC (OA) /693/2017	5	U	
105	M NAYAK	56698/202 1	13.12.2021	ABLAPL/12204/2021	5	U	
106	P K MOHANTY	56699/202 1	13.12.2021	CRLMC/2925/2013	4	U	
107	P K MOHANTY	56700/202 1	13.12.2021	CRLMC/4700/2011	4	U	
108	S SAMAL	56701/202 1	13.12.2021	CRLMC/3012/2019	5	U	
109	S SAMAL	56702/202 1	13.12.2021	CRLMC/3011/2019	5	U	
110	B K DALAI	56703/202 1	13.12.2021	WP (C) /14899/2021	10	U	
111	A K MISHRA	56704/202	13.12.2021	WP (C) /4150/2018	5	U	

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112	P C BEHERA	56705/2021	13.12.2021	WP (C) /3816/2008	5	U	
113	B R SENAPATI	56706/2021	13.12.2021	WP (C) /13260/2007	5	U	
114	M K PANI	56707/2021	13.12.2021	WP (C) /1718/2016	5	U	
115	PK MOHANTY	56708/2021	13.12.2021	WP (C) /18743/2012	4	U	
116	P K LENKA	56709/2021	13.12.2021	WP (C) /13075/2008	2	O	
				Total	554		

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